

(3)

Date: 3-12-93 [Per M.S. Deshpande, V.C.]

Mr. Gursabani for the
applicant and Mr. J.G. Sawant for the
respondents.

The respondents have
produced the answer books which
we examined and we find
that there is no error which
would justify our interference.

The application is
dismissed. The papers be
returned to Shri Sawant for
being transmitted to U.P.S.C.

The answer books
are not in the
file.

By
21/12/93
I enquired Mr. A.K.
Kale, who told me
that papers have
been returned to
Mr. J.G. Sawant. A.K.

Wine

M.R. Kolhatkar (M.S. Deshpande)
(M.R. Kolhatkar) V.C.
M (A) 1

By
S J C

A sealed cover containing
confidential papers
has been returned to
Shri J.G. Sawant on
3-12-93 in the afternoon
as per instructions of the
Hon'ble V.C.

By
3/12/93
P.S.V.C.

Order/Judgment despatched
to Appellate Court (S)
on 6/1/94